

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 70 of 2013

Dated : 29th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Wardha Power Company Ltd.

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant (s) :

Mr.M. G. Ramchandran,
Mr. Anand K Ganesan

Counsel for the Respondent (s):

Mr. Buddy A. Ranganadhan
Ms. Richa Bhardwaj (R-1)
Ms. Poonam Verma and
Mr. Ankit Shah (R-4)
Ms. Ramni Taneja (R-2)
Mr. Deepak Biswas &
Ms. Sujata Balachander (R-3)

ORDER

Ms. Ramni Taneja, Counsel for Respondent No.2 is filing Vakalatnama today. All the other Respondents have filed their reply after serving copy on the other side. Commission and both the Respondents No. 1& 2 will file their reply on or before 10th May, 2013 after serving copy on the other side.

Post the matter for hearing on **17.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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